NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

PRESENT: SHRI K. ANANT	THA PADMANABHA SWAMY, MEMI	BER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/41/2017	
NAME OF THE PETITIONER(S)	: P. Shanmugam & 10 others	
NAME OF THE RESPONDENT(S)	: Genav Extrusions Ltd & 6 Ors	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
Se. Adv for Suicharan Rangon Athiban Vijay A116	Cauncel for ayon Petitioner	Stiken
Sr. Adv. San		140
P. Giridhanam	Counsel for RI	
Dominic S. David	A second	
$\Delta I I A I$		
Robert Balaji Vistar Mehan	Comselfor R2-10	Kish

ORDER

Shri Athiban Vijay, counsel representing senior counsel for petitioner, Shri P H Arvindh Pandian present. Shri Sankaranarayanan, Senior advocate representing R1 present. Shri Rahul Balaji, counsel for R2 to R10 present and filed counter today. He is directed to furnish copy of the counter to the other side. The matter is posted for hearing of both the sides. Time is enlarged at their request. Put up on 23.11.2017 at 10.30 A.M.

-sd-

K Anantha Padmanabha Swamy Member (Judicial)

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